

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 1163/2016  
CA NO.

CORAM:


PRESENT : CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

NAME OF THE COMPANY: Yatara Online Pvt. Ltd.  
Vs  
Expo Media Pvt. Ltd.

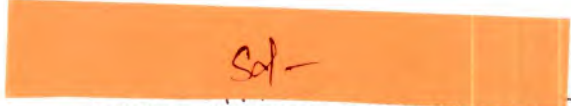
SECTION OF THE COMPANIES ACT: 433 (e), 434 & 439.

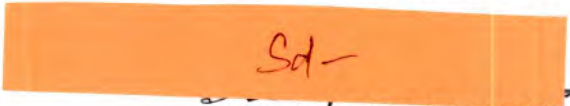
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rakesh Mukhiya Advocate With Mr. Praveen K. Mishra, Advocate		For Petitioner	

**ORDER**

Learned Counsel for the petitioner notes that under the settlement some payments are to be received within the period of a month or so. Accordingly, a request for adjournment has been made so as to completely implement the settlement.

List on 27<sup>th</sup> July, 2017.

  
(CHIEF JUSTICE M.M KUMAR)  
PRESIDENT

  
(SMT. DEEPA KRISHAN)  
MEMBER (T)